

ITEM NO.38

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 583/2024

ISHIKA JAIN & ORS.

Petitioner(s)

VERSUS

NATIONAL BOARD OF EXAMINATION & ORS.

Respondent(s)

(IA No. 206520/2024 - EX-PARTE AD-INTERIM RELIEF)

Date : 13-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Vibha Datta Makhija, Sr. Adv.  
Ms. Parul Shukla, AOR  
Mr. Saday Mondol, Adv.  
Mr. Karan Mangain, Adv.  
Mr. Praveen Gaur, Adv.  
Ms. Shubhangi Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 List the Petition on 20 September 2024.
- 2 Liberty to serve the Standing Counsel for the National Board of Examination.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR